

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 25.03.2019 (MONDAY)

Court of Chairperson

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member(Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 803 of 2018	Ankit Agrawal Vs. Nico Extrusions Ltd. & Anr.	Henna George	Rahul Totala (R1), Divya Swami (R-IRP), Devang P. Sampat (R-Nicomet)
2.	Restoration Application No. 06 of 2019 in Comp. App. (AT) (Ins) No. 225 of 2019	Anand kumar kariawala. Vs. Jain Constructions Pvt Ltd & Ors.	Arjun Asthana	
3.	Comp. App. (AT) (Ins) No.137 of 2019	Nimitaya Infotech Pvt Ltd. Vs. Indiabulls Housing Finance Ltd.	R.K Gupta	Rubreshwar Singh
4.	Comp. App. (AT) (Ins) No. 186 of 2019	Gaurav Hargovindbhai Dave Vs. Hema Manoj Shah & Ors.	Udit Kishan	Mudit Sharma-RP
5.	Comp. App. (AT) (Ins) No. 239 of 2019	Anandtex International Pvt Ltd. Vs. Avon Cottex Pvt Ltd.	Ashish Middha	
6.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 278 of 2019	C.Konguvel & Anr Vs. K.Gopinath & Anr.	Angad Mehta	
8.	Comp. App. (AT) (Ins) No. 279 of 2019	Vinayak Road Carriers Vs. State Bank of India & Ors.	Anand Verma	
9.	Comp. App. (AT) (Ins) No. 280 of 2019	Kinjal Enterprises Vs. Kamla Real Estate Hub Pvt Ltd	Sanjana Saddy	
10.	Comp. App. (AT) No.75 of 2019	Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors.	Nikita	
11.	Comp. App. (AT) No.76 of 2019	Chandrasekar Muruga Vs. Registrar of Companies, Chennai	Pooja Dhar	
12.	Comp. App. (AT) No.77 of 2019	Joe Verghese Ors. Vs. Omega Hospitals Pvt Ltd & Ors.	Naveen R.Nath	

For Admission (After Notice)

13.	Comp. App. (AT) (Ins) No.135 of 2019	Pennar Industries Ltd. Vs. Moser Baer Solar System Pvt Ltd. `	Sriharsha Peechara`	
14.	Comp. App. (AT) (Ins) No. 149 of 2019	Tanya Bhatnagar Vs. Mohamed Hesham Amin Basha Mashaal & Anr.	Sunil Sharma	G.P. Madaan
15.	Comp. App. (AT) (Ins) No. 174 of 2019	Mantena Engitec Pvt Ltd. Vs. State Bank of India & Ors.	Jaideep Singh	Sayantak Das-R4
16.	Comp. App. (AT) (Ins) No. 176 of 2019	Thermax Ltd. Vs. Viswa Infrastructures and Services Pvt Ltd & Anr.	R.Sudhinder	
17.	Comp. App. (AT) (Ins) No. 185 of 2019	Global Infonet distribution Pvt Ltd. Vs. Tespa Infotech Pvt Ltd.	Ketan Madan	Ashok Kumar Anchalia

After the above or whichever is earlier**For Hearing (Part Heard)**

18.	Comp. App. (AT) (Ins) No. 550 of 2018	Bharat Petroresources Ltd. Vs. Monnet Ispat & Energy Ltd. & Anr. With	Amar Gupta	Siddhant Kant (R-1), Pranjit Bhattacharya R-2)
19.	Comp. App (AT) (Ins) No. 562 of 2018	Gail (India) Ltd. Vs. State Bank of India & Ors. With	Sumit Kumar Vats	Spandan Biswal-R1 Misha (R-3) Ajitesh Suri-RP
20.	Comp. App. (AT) (Ins) No. 802 of 2018 & 38 of 2019	Bharat Heavy Electricals Ltd. Vs. Sumit Binani, R.P. for Monnet Ispat & Energy Ltd. With	Anand Verma	Himanshu Satija- RP Misha Bishwajit Dubey- SBI
21.	Comp. App. (AT) (Ins) No. 555 of 2018	IFCI Limited Vs. R.P. for Monnet Ispat & Energy Ltd.	N.P.S. Chawla	Himanshu Satija-R1 Misha-R2

Note: - Court will not sit after 1:00 PM.

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By Order
-sd/-

Assistant Registrar